NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 01/59/2015 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE COMPANY: M/s Ran Baxy Ltd.

SECTION OF THE COMPANIES ACT: 58 & 59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

ORDER

Ld. Counsel for the petitioner prays for adjournment. At her request, the matter is adjourned to 25.10.2016.

(Ina Malhotra)
Member Judicial